

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4828

ANSWERED ON:20.12.2000

CSS OFFICERS

CHINTAMAN NAVSHA WANAGA; JAI PRAKASH; RAJESH VERMA; RAM SAJEEVAN; SATYAVRAT CHATURVEDI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the attention of the Government have been drawn to the news item captioned 'No end to woes of CSS Officers' appearing in the 'The Pioneer' dated November 18, 2000;

(b) if so, the facts reported therein and the reaction of the Government thereto;

(c) whether the Government propose to remove stagnation along with the disparity in pay scales in each category of Central Secretariat Service (CSS); and

(d) if so, the details thereof?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. VASUN RAJE)

(a) to (d) : A statement is placed on the Table of the House.

STATEMENT REFERRED TO IN THE REPLY TO PARTS (a), (b), (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 4828 FOR ANSWER ON 20.12.2000.

(a) & (b) : The issues mentioned in the news item referred to in part (a) of the question and the status as to the reaction of the Govt. thereto are given below:-

S.NO.	ISSUE	STATUS
(i)	Revision of pay scale of Section Officers of Central Secretariat Service (CSS) from Rs. 6500-10500 to Rs. 8000-13500. Commission and there is no proposal to grant higher pay scale.	The Section Officers of Central Secretariat Service have already been granted pay scale Rs, 6500-10500 with effect from 1.1.96 on the recommendation of the 5th Central Pay Commission.

(ii).	Filling of all the posts of Deputy Secretaries/Under Secretaries's level in the Central Secretariat by CSS officers. are filled under the Central Staffing Scheme. The demand of the CSS officers to reserve all posts of Under Secretaries and Deputy Secretaries for the CSS has the implication of disqualifying officers of All India Services and Group 'A' Central Services from appointments in Government of India until they complete 14 years' service and become eligible for appointment at Director level. It has not been found possible to accept such a proposal.	Posts of Under Secretaries and above, other than the posts of Under Secretaries and Deputy Secretaries as are filled by CSS officers in accordance with the rules of the CSS,
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(iii). Restoration of open pass to Group `B` Assistants. The Staff side had raised the demand in the Departmental Council (JCM) of the Department of Personnel & Training but it could not be agreed to by the competent authority.

(iv) The Section Officers of CSS should be accorded Group `A` status and the post of Section Officer may be re-designated as Assistant Secretary to the Government of India as recommended by the Parliamentary Standing Committee on Ministry of Home Affairs. The recommendation of the Parliamentary Committee was considered but it was not found feasible to accept the same. This aspect was, however, earlier looked into by the High Powered Committee chaired by Shri A.R. Bandopadhyay in December 1991. The Committee observed that it was not feasible to recommend Group `A` status for the Section Officers and suggested that the matter be placed before the next Pay Commission. The Fifth Pay Commission also considered the question and it did not recommend Group `A` status for SOs of CSS.

(c)&(d) : In view of the fact that Government have already announced Assured Career Progression Scheme (ACP) on 9th August 1999 for Group B,C &D posts and isolated posts of all categories of the Central Government, there is now no proposal for grant of any further benefit in this regard.